

ITEM NO.27

REGISTRAR COURT. 1

SECTION IV-D

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 27465/2025

PRIYA DARSHNI

Petitioner(s)

VERSUS

KURUKSHETRA UNIVERSITY, KURUKSHETRA & ORS.

Respondent(s)

IA No. 152397/2025 - CONDONATION OF DELAY IN FILING

IA No. 152398/2025 - EXEMPTION FROM FILING O.T.

Date : 20-01-2026 This matter was called on for hearing today.

For Petitioner(s) :

Mr. Md. Ali, AOR  
Ms. Chandni, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Ld. Advocate, Mr.Anurag Kulharia, appearing on behalf of Ms.Akriti Jain, Advocate-on-record has entered appearance for respondent No.1 on whom service was complete through dasti mode on 05.09.2025. Time has been sought to file vakalatnama and counter affidavit. As no counter affidavit has been filed within 30 days from service of notice, hence, last opportunity is granted to file counter affidavit by 04.02.2026. If counter affidavit is filed as above, let the same be taken on record, else further opportunity to file

contd..

counter affidavit would stand declined. Let vakalatnama be filed as per rules.

Ld. Counsel for the petitioner to take fresh steps for service on respondent Nos.2 to 6 by 28.01.2026 or to file affidavit alongwith proof of dasti service by 03.02.2026, as a last opportunity with regard to service on the above-mentioned respondents.

List again on 17.02.2026.

Let copy of the ROP be furnished to the concerned AOR for information and compliance.

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SUJATA SINGH  
Registrar